(b) No, Sir.

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- (c) The emoluments and allowances drawn by the Chairman. Iron Ore Board from its inception upto the 30th April, 1974 are as follows:
  - (i) Honorarium at Re. 1/ 16.50 per month for 16A months.
  - (ii) Sitting fee at Rs. 100/ 900.00 per meeting for presiding over the meetings of the Iron Ore Board (9 meetings held upto 30-4-1974).
  - (iii) Travelling Allowances for 124.65 visiting iron ore areas, excluding reimbursement of actual cost of air journeys.

## **Uniform Price of Steel for Industries**

58b. SHRI J. S. ANAND: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether it is a fact that a differential price for steel products is prevalent for large and small industries; and
- (b) if so, whether Government prosose to fix uniform price for small scale industries buying steel from public sector steel manufacturing units.'

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) Steel supplies to Small Scale Industries are routed through the Small Scale Industries Corporations. As the Corporations charge some amount as their remuneration, prices of steel materials supplied through them are a little higher than the prices of the materials supplied from the Steel Plants direct in wagon loads.

(b) Government have accepted in principle that supplies channelled through tin- State Small Industries Corporations should !x: available to the units at about the same price as the others getting supplies from the Steel Plants direct. The Report of a Departmental Study Group which examined this matter in detail was received in January. 1974 and is being considered by Government:

## **Closure of DCM Chemical Works**

587. SHRI SANAT KUMAR RAHA: \Vil| the Minister of LABOUR be pleased to state

(a) whether it is a fact that the Delhi Cloth Mill Chemical Wrorks is closed down due to

deteriorating industrial relations; and

(b) if so, what steps Government have taken to solve the dispute?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA): (a) Yes.

'b) Efforts ate continuing to secure resumption of work in this unit.

## सेन्ट्रल कोल भाइन्स रेस्क्यू स्टेशन, धनबाद में भ्रष्टाचार

588. श्री सीताराम सिंह: श्री एन० एच० कुम्भारे: श्री रवि राय: थी दिवजेन्द्र लाल सेनगप्ता:

क्या श्रम मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या 1974 市 'दि समाचार की ग्रोर दिलाया गया है कि सेन्ट्रल कोल माइन्स रेस्क्य स्टेशन्स कमेटी धनबाद का ग्रध्यक्ष जाली फर्मों द्वारा कोटेशन्स दिलवा कर सरकारी रुपए का द्विनियोग करने में अन्तर्गस्त हैं;
- (ख) क्या सरकार ने इस मामले की कोई जांच करवाई है यदि हां, तो उसके क्या परिणाम निकले; श्रीर
- के (ग) दोषी विरुद्ध † ?

## **Corruption** in Central Coal Mines Rescue Station, Dhanbad

588. SHRI SITARAM SINGH: SHRI N. H. KUMBHARE: SHRI RABI RAY: DWI.JENDRAEAL SHR1 GUPTA-:

Will the Minister of LABOUR be pleased

- (a) whether Governments" attention has been drawn to the news-item which appeared
  - †[ ] English translation.